

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 8453/2014

KRISHNA SINGH GARBYAL & ORS

Appellant(s)

VERSUS

COMMISSIONER OF CUSTOMS, LUCKNOW

Respondent(s)

Date : 12/04/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. K.K.L. Gautam,Adv.
 Mr. Rajesh Kumar,Adv.

For Respondent(s) Mr. Ajay Kumar Singh,Adv.
 Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel for parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG